

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 145 OF 2016

AND

APPEAL NO.124 OF 2016

Dated: 15th May, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Appeal No. 145 of 2016

Rajasthan Renewable Energy Corporation Ltd. ...Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Ms. Susan Mathew a/w
Mr. D.C. Gupta (Rep.), OIC

Counsel for the Respondent(s) : Mr. R. K. Mehta
Ms. Himanshi Andley for R.1
Mr. Dhruv Dewan and
Mr. Kostubu Devnani for R.2

Appeal No.124 of 2016

Rajasthan Renewable Energy Corporation Ltd. ...Appellant(s)

Vs

Rajasthan Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Ms. Susan Mathew a/w
Mr. D.C. Gupta (Rep.), OIC

Counsel for the Respondent(s) : Mr. R. K. Mehta
Ms. Himanshi Andley for R.1
Mr. Sandeep Taneja for R.2

ORDER

We have heard learned counsel for the parties.

List these matters for further hearing on **25.05.2017.**

(I. J. Kapoor)
Technical Member

ts/kt

(Justice Ranjana P. Desai)
Chairperson